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Title: Urged the Central Government to extend the National Register of Citizen in Karnataka to check illegal Bangladeshis..

SHRI TEJASVI SURYA (BANGALORE SOUTH): Hon. Speaker Sir, I thank you for giving me the opportunity to bring to the notice of this august House the matters of national security and internal security threat that my State, Karnataka and specifically my city Bengaluru is facing due to the influx of illegal Bangladeshi immigrants into this State and this city....(*Interruptions*)

Sir, last year, the State Government as well as the hon. Chief Minister had said that there are more than 40,000 illegal Bangladeshi Muslim immigrants in the State of Karnataka who have now taken up jobs illegally by procuring Aadhaar cards, Voter-ID cards etc., through the help of the State Government and the authorities....(*Interruptions*) They are now posing a very important security threat to the State. I request the Central Government and the hon. Home Minister to immediately address this issue....(*Interruptions*)

Just yesterday, a terror module, which operates from Bangladesh, was busted in Bengaluru. The details which have come out of the investigation are very scary because they point to these illegal immigrants plotting terror attacks in different parts of the country....(*Interruptions*) They are a security threat. They are trying to change the demography of Karnataka....(*Interruptions*) There is also a very serious economic threat to people – the localites of the State – because these illegal immigrants are taking away the jobs of many people, whether it is

cab driving or working in hotels or garbage collection....(*Interruptions*)
Yesterday, a very senior employee of a private company Ola, was also arrested by the CCB, and it came to light that even that man was an illegal Bangladeshi immigrant....(*Interruptions*)

Therefore, I call upon the Central Government to extend the National Register of Citizens to Karnataka as well as Bengaluru to weed out these Bangladeshis who have come illegally inside this country. Since the extension of the NRC in the North-Eastern India, these illegal immigrants are going to different parts of the country and taking refuge....(*Interruptions*) In my home State, in Coorg and Chikmagalur, many plantation workers are today from Bangladesh. They have come here illegally, and are trying to procure Voter ID cards and Aadhaar Cards through local agencies. This will prove to be a very important security threat....(*Interruptions*)

I am fortunate that the Minister of State, Shri Anurag Thakurji is here today....(*Interruptions*) Therefore, I urge upon the Government to kindly extend the NRC to Karnataka, especially Bengaluru and, in fact, all over the country because a sovereign State must protect the integrity of its borders and the interest of all its citizens by sending out and deporting the illegal immigrants. Thank you so much....(*Interruptions*)

माननीय अध्यक्ष : श्री एस. सी. उदासी, श्री विनोद कुमार सोनकर और डॉ. निशिकांत दुबे को श्री तेजस्वी सूर्या द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।